

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-336(PB)/2017

IN THE MATTER OF:

Ambab Infotech Pvt. Ltd.
v.
NDTV Ethnic Retail Limited

.....Petitioner
.....Respondent

SECTION : UNDER SECTION 9 of IBC, 2016

Order delivered on 04.10.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (T)

For the Petitioner(s) :

ORDER

Learned counsel for the respondent prays and is granted one week's time to file reply with a copy in advance to the learned counsel for the petitioner. Rejoinder, if any, be filed within a week thereafter with a copy in advance to the learned counsel for the respondent.

List for further consideration on 23.10.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN)
MEMBER TECHNICAL

04.10.2017
VINEET